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Coram : Hon'ble Mr. P.H. Trivedi : Vice Chairman
Hon'ble Mr. P.M. Joshi : Judicial Member

22.7.1987

Heard learned advocate Mr.K.K.Shah for the applicant. The operation for Retina has taken place in October, 1986 and no ground has been made out to show that the orders of transfer to Jabalpur have been passed due to mala-fide on the part of authorities who have issued the order. The applicant has not been transferred on account of any arbitrary action either. We therefore do not find ~~that~~ any cause ~~have~~ been made out to admit the petition. With this observation the application is dismissed.

Phew

(P.H.Trivedi)
Vice Chairman

JM

(P.M.Joshi)
Judicial Member

Coram : Hon'ble Mr. P.H. Trivedi : Vice Chairman
 Hon'ble Mr. P.M. Joshi : Judicial Member

22.7.87

Heard learned advocate Mr.K.K.Shah for the applicant. The operation for Retina has taken place in October, 1986. ~~out to show that~~ and no ground has been made that the orders of transfer to Jabalpur have been ~~passed~~ ^{not yet} due to medical on the part of authorities who have issued the order. The applicant has not been transferred on the account of ~~any~~ arbitrary action either. We therefore do not find ^{any} cause have been made to admit the petition. With this observation the application is dismissed.

Dhivit
 (P.H.Trivedi)
 Vice Chairman

RlyF
 (P.M.Joshi)
 Judicial Member